

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).5183-5184/2014

(Arising out of impugned final judgment and order dated 02-08-2013 in CRLA No. 4702/2007 02-08-2013 in CRLA No. 6109/2007 passed by the High Court Of Judicature At Allahabad)

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 13-08-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
Mr. S. Pratap Singh, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Vinod Diwakar, AAG
Ms. Garima Prashad, AOR

Mr. Shakil Ahmed Syed, AOR
Mohd. Parvez Dabes, Adv.
Mr. Uzmi Jameel Hussain, Adv.

Mr. Hariprasad Sahu, Adv.
Mr. Kamlesh Kumar Mishra, Adv.
Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(POOJA CHOPRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER